

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Power Section) Civil Secretariat  
**Srinagar/Jammu.**

Notification,  
Srinagar, the 11<sup>th</sup> August, 2020.

SO 252 . -In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the First Class with their territorial jurisdiction for the said purpose:-

S.No.	Name of the officer S/Shri	Designation	Place of posting
1.	Ravinder Kumar Sharma	Custodian Evacuee Property	Jammu
2.	Tariq Hussain Naik	Custodian Evacuee Property	Kashmir

By Order of the Government of Jammu and Kashmir.

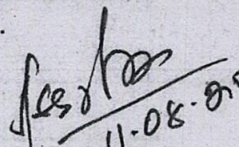
Sd/-  
(Achal Sethi)  
Secretary to Government.

No: LD (P) 2020/01/J/K.

Dated: 11 - 08 - 2020.

Copy to the:-

1. Principal Secretary to Government, Home Department.
2. Principal Secretary to Government, Revenue Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Divisional Commissioner, Jammu/Kashmir.
5. Custodian General J&K. This is with reference to his No. CG(EP)1249/2020 dated 10-08-2020.
6. General Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazette.
- ✓ 7. SRO Section, Law Department.(W.7.S.C).
8. Concerned file.

  
(Ashish Gupta)  
Deputy Legal Remembrancer